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1(55)/2012 /State-Central Licensing/FSSAI
 Food Safety & Standards Authority of India
 (Ministry of Health & Family Welfare)
 FDA Bhawan, Kotla Road
 New Delhi-11002

To,

Dated: 06.06.2012

All Designated Officers of Indian Railways

Subject: Uniform numbering system of licences to be issued under Food Safety and Standards Act, 2006 in different zones of Indian Railways-reg.

This is in continuation with the previous order No 123-Dlr (Enf.)/FSSAI/2011 dated 19.07.2011(copy available at www.fssai.gov.in In State Food Safety) regarding uniform numbering system of licenses to be issued under Food Safety and Standards Act, 2006 by Licensing and Registering authorities in Indian Railways in different Zones by the enforcement machinery

The manner of allotting 14 digit licence/Registration number will remain same as briefed in above mentioned order and Codes for Railways Designated Officers will be as follows:

S. No.	Area of Jurisdiction	Designated Officer Code
1	Central Zone	901
2	East Central Zone	902
3	East Coast Zone	903
4	Eastern Zone	904
5	North Central Zone	905
6	North Eastern Zone	906
7	North Frontier Zone	907
8	Northern Zone	908
9	North Western Zone	909
10	South Central Zone	910
11	South East Central Zone	911
12	Southern Zone	912
13	South Eastern Railway Zone	913
14	South Western Zone	914
15	West Central Zone	915
16	Western Zone	916
17	Konkan Railway Corporation Ltd.	917

Also it is requested that this uniform system of numbering be started even if registration/licensing is being done manually. This system will help in keeping uniformity in the licence numbering throughout the country and can be easily computerized once the licensing/registration software is introduced or online registration is started.

P. C. Ghole
Sanyal

(Dr S.S. Ghonkrota)
 Director (Enforcement)